

September 25, 2026 तक की स्थिति के अनुसार प्रारूप प्रस्ताव दस्तावेजों (ड्राफ्ट ऑफर डॉक्यूमेंट) के संबंध में कार्यवाही की स्थिति PROCESSING STATUS OF DRAFT OFFER DOCUMENTS AS ON SEPTEMBER 25, 2026 [यह स्थिति प्रत्येक साप्ताहिक अपडेट की जाती है और आगामी बार October 1, 2026 को समाप्त हो रहे साप्ताह में अपडेट की जाएगी।] [Updated on weekly basis. Next update shall be for the week ending October 1, 2026] भारतीय प्रतिभूति और विनियम बोर्ड (सेयरों का पब्लिक अर्जन और अधिग्रहण) विनियम, 2011 (सेबी) (सब्सटैंशियल एक्जिजीशन ऑफ़ सेयरर्स एंड टैकओवर्स) रेग्यूलेशन, 2011) के तहत लाए जाने वाले खुले प्रस्तावों संबंधी दस्तावेजों के संबंध में कार्यवाही की स्थिति Processing status of documents where Open Offers are given under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011									
Sl. No. / क्र. सं.	लक्षित कंपनी (टारगेट कंपनी) Target Company	अर्जकर्ता (एक़ायर) Acquirer	मर्चेंट बैंकर (मर्चेंट बैंकर) Merchant Banker	स्टॉक एक्सचेंजों को सार्वजनिक घोषणा भेजे जाने की तारीख PA Date	समाचार-पत्रों में वित्तुत सार्वजनिक विवरण (पब्लिक स्टेटमेंट) प्रकाशित होने की तारीख DPS date	प्रारूप प्रस्ताव दस्तावेज प्राप्त होने की तारीख DOD received on	प्रस्ताव (ऑफ़र) का आकार (करोड़ ₹. में) Offer Size (Rs. Cr)	अंतिम बार सूचना आदि कब भेजी गई / कब प्राप्त हुई Last communication issued/received	कार्यवाही की स्थिति Processing status
1	Federal Mogul Goetze India Limited	Pegasus Holdings III, LLC and Pegasus Parent, L.P.	BoFA Securities India Limited	23-Feb-22	29-Nov-22	01-Dec-22	411.00	Pending in Supreme Court. E-mail dated June 03, 2026 sent to NRO for expeditious hearing.	The matter is sub-judice.
2	BLB LIMITED	DREAM ACHIEVER CONSULTANCY SERVICES PRIVATE LIMITED	Corpwis Advisors Private Limited	17-Jan-24	21-Jan-24	29-Jan-24	31.06	Enforcement Directorate has frozen the assets of the Acquirer and ED has also taken into custody the promoter of the Acquirer. The matter is subjudice.	The matter is sub-judice.
3	G D Trading and Agencies Limited	Mr. Rajendra Kamaikant Chodankar	Swaraj Shares and Securities Private Limited	23-Apr-24	27-Apr-24	30-Apr-24	4.08	The approvals for underlying transaction which triggered the open offer has been revoked by BSE and Target Company has filed an appeal before SAT.	The matter is sub-judice before SAT.
4	SRI SARVARAYA SUGARS LIMITED	3A Capital Services Limited	Arihant Capital Markets Limited	06-Dec-24	13-Dec-24	20-Dec-24	73.11	Acquirer has filed an appeal in SAT against SEBI direction dated April 01, 2025.	The matter is sub-judice before SAT.
5	Nilchal Refractories Limited	SFAL Speciality Alloys Limited	Narnolia Financial Services Limited	11-Mar-26	18-Mar-26	27-Mar-26	13.16	Reply received on May 27, 2026	Shareholders' approval has been received but in-principle approval of Exchanges for Delisting is pending.
6	Krishna Capital and Securities Limited	Ashu Bishnoi and Yagnik Tank	Grow House Wealth Management Private Limited	26-Mar-26	06-Apr-26	13-Apr-26	3.61	Reply received on September 16, 2026	Under Process
7	INDIA CEMENTS CAPITAL LIMITED	Mr. Sandeep Jain (Acquirer-1)	Finintellectual Corporate Advisors	24-Jul-26	31-Jul-26	07-Aug-26	6.77	Clarification sought on September 23, 2026	Reply awaited
8	RR Metalmakers India Limited	RSB International Holdings Limited, Sujoy Yogesh Desai and Nikita Sujoy Desai	Vivo Financial Services Private Limited	30-Jul-26	06-Aug-26	13-Aug-26	5.58	Reply received on September 23, 2026	Under Process
9	Kuber Udyog Limited	Mr. Manav Bahri, Mr. Dinesh Popli, Mr.	Systematix Corporate Services	07-Aug-26	14-Aug-26	21-Aug-26	74.65	Clarifications sought on September 17, 2026	Reply awaited
10	ACI Infocom Limited	Mr. Sanjay Natvarial Mandavia and Ms.Rupal Sanjay Mandavia	Credora Partners Private Limited	10-Aug-26	17-Aug-26	24-Aug-26	5.67	Clarification sought on September 25, 2026	Reply awaited
11	Jai Kailash Namkeen Limited	MR. AMAR PRAMOD TALWAR	Gretec Corporate Services Limited	13-Aug-26	20-Aug-26	28-Aug-26	12.18	Reply received on September 24, 2026	Under Process
12	The South India Paper Mills Limited	Nandini Modi and Kirit Modi	Indcap Advisors Private Limited	18-Aug-26	25-Aug-26	02-Sep-26	58.50	Clarification sought on September 18, 2026	Reply awaited
13	KRONOX LAB SCIENCES LIMITED	NDO BORAX AND CHEMICALS LIMITED (Acquirer) and Zenrock Chemicals Private Limited ("PAC")	IFL Capital Services Limited	20-Aug-26	28-Aug-26	04-Sep-26	150.51	Reply received on September 24, 2026	Under Process
14	Aar Shyam India Investment Company Limited	Radha Krishna Avudari, Sudha Rani Avudari and Nagabhyru Srikanth	Turnaround Corporate Advisors Private Limited	21-Aug-26	31-Aug-26	07-Sep-26	8.76	Reply received on September 23, 2026	Under Process
15	TRIBHOVANDAS BHIMJI ZAVERI LIMITED	GRT JEWELLERS (INDIA) PRIVATE LIMITED	Axis Capital Limited	31-Aug-26	07-Sep-26	15-Sep-26	431.10	DLOF received on September 15, 2026	Under process
16	Ishaan Infrastructures and Shelters Limited	Misun Pure Lights Private Limited, Ravi Prakash Bothra, Vaalbhav Bothra, Rajesh Arora, Ashish Arora, Yasha Bothra, Divyanshi Bothra, Sakshi Bothra, Rajesh Bothra, Sandeep Bothra, Priyanka Bald, Nirmala Bothra, Bothra Corp LLP	NOVUS CAPITAL ADVISORS PRIVATE LIMITED	29-Aug-26	07-Sep-26	11-Sep-26	8.89	DLOF received on September 11, 2026	Under process
17	Kenrik Industries Limited	Darsh Advisory Private Limited	V C Corporate Advisors Private Limited	27-Aug-26	03-Sep-26	10-Sep-26	3.24	DLOF received on September 15, 2026	Under process
18	Niks Technology Limited	Mr. Nilesh Jayantilal Patel, Mr. Vishal Jayantibhai Patel and Mr. Bharatkumar Pravinchandra Keshrani	Navigant Corporate Advisors Limited	06-Sep-26	16-Sep-26	23-Sep-26	31.52	DLOF received on September 23, 2026	Under process
19	Arnold Holdings Limited	Pawankumar Nathmal Mallawat, Allwin Securities Limited, and Keemtee Financial Services Limited	Sobhagya Capital Options Private Limited	08-Sep-26	17-Sep-26	23-Sep-26	11.59	DLOF received on September 23, 2026	Under process

यदि उपरोक्त प्रारूप प्रस्ताव दस्तावेजों के संबंध में कोई कार्यवाही नहीं की गई है या कार्यवाही करने में बहुत अधिक देरी हुई है, तो ऐसे में मर्चेंट बैंकर / कंपनी इस मामले के संबंध में मुख्य महाप्रबंधक, श्री दीप शाह (deepmanish@sebi.gov.in) या कार्यपालक निदेशक, श्री जैवन सैनमरोटे (jeevans@sebi.gov.in) से बिना किसी हिंड्रिक के संपर्क कर सकते हैं / सकती हैं।